

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CALYX LENORA REALTY LLP OPERATING IN CONSTRUCTION BUSINESS
AT PUNE

(Under sub-regulation(1)of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CALYX LENORA REALTY LLP - ACIFS1156R & AAJ-1235
2.	Address of the registered office	CTS No. 1621/80, Office No. 401, 4th Floor, Supreme Ikon, Baner, Near Sakal Nagar, Pune, Maharashtra - 411007
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Survey No. 155, Hissa No. 1 and Survey No.155 Hissa No. 2/1/1 and Survey No. 157/2/2 Vadmukhwadi, Charholi Fata, Pune 412105
5.	Installed capacity of main products/ services	Available information will be shared upon receiving a request at cirp.calyxlenorarealtyllp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	At office address of RP: APMH & Associates LLP, D-613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai – 400086. http://surl.li/mcwij
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	http://surl.li/mcwgq
10.	Last date for receipt of expression of interest	6 th March, 2024 (original submission date 14 th February, 2024)
11.	Date of issue of provisional list of prospective resolution applicants	16 th March, 2024
12.	Last date for submission of objections to provisional list	21 st March, 2024
13.	Date of issue of final list of prospective resolution applicants	31 th March, 2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5 th April, 2024
15.	Last date for submission of resolution plans	5 th May, 2024
16.	Process email id to submit EOI	cirp.calyxlenorarealtylp@gmail.com



ATUL MEHTA
Resolution Professional
IBBI/PA-001/IP-P01020/2017-2018/11670
AFA Validity till: 4/12/2024

Reg. Add: D613/614, Neelkanth Bussiness Park,
Nathani Road, Vidyavihar West, Mumbai City, Maharashtra-400086

Place: Mumbai
Date: 21st February, 2024